NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.38/BB/ 2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	Admission	Rule 6 of I&B	M/s Deevya Shakti Paper Mills Pvt Ltd Vs M/s Lunker Agencies Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for admission. Proxy Counsel for Operational Creditor is present. Office raised objections. For complying objections, list it on 15/02/2018.

Member (T)

Member (J)